

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-24/2003/5527/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>nd</sup> 22 June, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/982/2023, dtd. 20<sup>th</sup> June, 2023.

Sir,

With reference to the above, I am directed to inform you that have been granted **casual leave on 27.06.2023, 28.06.2023, 30.06.2023 and 01.07.2023, along with station leave permission, from the evening of 26.06.2023 till the morning of 03.07.2023, as prayed for.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/5527(A)/A dated**, 22-06-2023

Copy to:

✓ The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**